whether Government have prepared any scheme for the education of adult women;

(b) if so, the number of women who have availed of the benefit of this scheme;

(c) whether Government have provided any vocational training course for training as nurses, midwives and gramsevikas to belp them in various development programmes is roral areas; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MTNISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (OR. (SHRIMATI) PHULRENU GUHA): (a) There is a scheme implemented under the aegis of the Central Social Welfare Board known as Condensed Courses of Education for Adult Women.

(b) From the commencement of the Oburses in 1958 till the end of March 1969, 23,000 have completed the Course.

(c) and (d). Information is being collected from other Departments and will be haid on the table of the Sabha.

Implementation of Recommendations

338. SHRI SHRINIBAS MISRA : SHRI A. SREEDHARAN : SHRI P. VISWAMBHARAN :

Will the Minister of RAILWAYS be **Pleased** to state:

(a) whether the recommendations in respect of the Station Masters on Indian Railways have been given effect to;

(b) if not, the reasons therefor; and

(c) when Government propose to implement these to the full satisfaction of the Section Masters ?

THE MINISTER OF RAILWAYS (SHRI NANDA) . (a) The Honourable Member's are, presumably referring to the recommendations made by the Jagannadha $D_{\alpha s}$ Pay Commission regarding their scales of pay. The recommendations made by that Commission in respect of Station Masters on Indian Railways have been implemented with slight modification, to the advantage of the category of Station Masters.

(b) and (c). Do not arise.

Election Symbol of Congress Party

339. SHRI SRADHAKAR SUPAKAR: SHRI PRAXASH VIR SHASTRI : SHRI AΓAM DAS : SHRI SHIV KUMAR SHASTRI :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Election Commission has come to any final decision about the allotment of the election symbol of the Congress Party after the split of the Party into two wings; and

(b) if not, the date by which a final decision is likely to taken ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON): (a) No, Sir.

(b) It is not possible to say when the final decision is likely to be taken as the Election Commission is still in the midst of the hearing of the case.

Demand for Central Takeover of Tata concerns in Jamshadpur-

340. SHRI GADILINGANA GOWD : Will the Minister of INDUSTRIAL DEVE-LOPMENT INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state ;

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(a) whether the Bihar Unit of the C.P.I. demanded in the month of December, 1969 that the Centre should take over the Tata concerns in Jamshedpur in order to frustrate their move to declare a lockout in the four strike affected factories involving 39,000 workers; and